

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.09.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 940 of 2021	Vishal G. Jain Resolution Professional of Wadhwa Buildcon LLP Vs. Bank of India With	G.A. Purusothaman	Parthiv J Mehta
2.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	G. Aniruth Purusothaman-R1
3.	Comp. App. (AT) (Ins) No. 24 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr. With	Krishna Murthy	Aman Dhyani-R1
4.	Comp. App. (AT) (Ins) No. 56 of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murthy	Aman Dhyani-R1
5.	Comp. App. (AT) (Ins) No. 580 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Maheshkumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
6.	Comp. App. (AT) (Ins) No. 1005 of 2022	Reliance Commercial Finance Ltd. (Previously known as Reliance Capital Ltd.) Vs. Darode Jog Builder Pvt. Ltd.	Maresh Agarwal	Agam H. Maloo Abhinav Agarwal Shruti Pandey

For Orders

7.	I.A. No. 3310 of 2022 in Comp. App. (AT) (Ins) No. 425 of 2022	Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors.	Mohit Nandwani	Abhishek Naik-R1 Manu Bansal-R8 & R14
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For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 770 of 2022	Rohit Sehgal Liquidator HBN Dairies & Allied Ltd. Vs. ----	Shashwat Anand	
9.	Comp. App. (AT) (Ins) No. 850 of 2022	Prasanta Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors. With	Abhishek Jain	Anirban Bhattacharya- R5 Balaram Pandit-R1
10.	Comp. App. (AT) (Ins) No. 869 of 2022	Prasant Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors.	Abhishek Jain	Balaram Pandit-R1 Anirban Bhattacharya- R5
11.	Comp. App. (AT) (Ins) No. 1002 of 2022	Laxman Singh (Ex- Director) of Divinesear Logistics Pvt. Ltd. Vs. Kerry Indev Logistics Pvt. Ltd. & Anr.	Anurag Ojha	
12.	Comp. App. (AT) (Ins) No. 1079 of 2022 & I.A. No. 3170 & 3110 of 2022 (With Defects)	Laxmi Steel Vs. Vijay Kumar Gupta & Anr.	Mrinal H. Vardhan	
13.	Comp. App. (AT) (Ins) No. 1087 of 2022	Directorate of Enforcement Vs. Prasant Jain Resolution Professional of Diamond power Infrastructure Ltd. & Ors.	Zoheb Hossain	Masoom K. Shah Udit Gupta-R1 Malak Bhatt Udbhav Nanda
14.	Comp. App. (AT) (Ins) No. 1092 of 2022	Akhilesh Kulshrestha Vs. SAAB India Technologies Pvt. Ltd.	Vishal Ganda	Shankh Sengupta Sujoy Sur Aneesha Rastogi
15.	Comp. App. (AT) (Ins) No. 1099 of 2022	Chandra Prakash Jain Vs. Union Bank of India Asset Recovery Branch	Ravi Raghunath	
16.	Comp. App. (AT) (Ins) No. 1103 of 2022 & I.A. No. 3272 of 2022	State Bank of India Vs. Soma Enterprise Ltd.	Suvaankoor Das	
17.	Comp. App. (AT) (Ins) No. 1104 of 2022 & I.A. No. 3276,3250 of 2022 (With defects)	Union Bank of India Vs. Sarveshwar Creations Pvt. Ltd. Through Liquidator	Ekta Choudhary	

18.	Comp. App. (AT) (Ins) No. 1105 of 2022 & I.A. No. 3278,3243 of 2022 (With defects)	Altruist Customer Management India Pvt. Ltd. Vs. First Flight Courier Ltd.	Anup Kumar	
19.	Comp. App. (AT) (Ins) No. 1107 of 2022 & I.A. No. 3282,3245 of 2022 (With defects)	Smart Constructions Solutions Vs. Soni Realtors Pvt. Ltd. & Anr.	Deepak Dahiya	
20.	Comp. App. (AT) (Ins) No. 1108 of 2022 & I.A. No. 3270 of 2022 (With defects)	Compliance Construction Contracts Pvt. Ltd. Vs. Rishabh Buildwell Pvt. Ltd.	Anand Mishra	

For Admission (After Notice)

21.	Comp. App. (AT) (Ins) No. 59 of 2022	BNK Power Solution Pvt. Ltd. Vs. Rajkumar Poddar RP of Vadraj Energy (GUJ) Ltd. & Ors.	Swaroop George	Yashvardhan Murtaza Somjee Smita Kant-R2
22.	Comp. App. (AT) (Ins) No. 88 of 2022	Principal Commissioner of Customs Noida Customs Commissionerate Vs. Arvind Mittal Interim Resolution Professional of Mkm Technologies	Shilendera K. Singh	Amar Vivek Aditya Gauri
23.	Comp. App. (AT) (Ins) No. 489 of 2022	Indian Overseas Bank Vs. Keshar Multiyarn Mill Ltd.	Gautam Singhal	Kuldip Mallick Soumya Dutta
24.	Comp. App. (AT) (Ins) No. 597 of 2022 (With Defects)	C.P. Ispat Pvt. Ltd. Vs. Maan Steel & Power Ltd. & Ors.	Soumya Dutta	Rohit Dutta-R3 Abhishek Guha Chitresh Saranogi-R4
25.	Comp. App. (AT) (Ins) No. 752 of 2022	Syndicate Steel Trader Vs. Vijay Kumar Gupta & Ors. With	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Anoop Prakash Awasthi-R3
26.	Comp. App. (AT) (Ins) No. 756 of 2022	Syndicate Steel Trader Vs. Wallrock Infracore Pvt. Ltd. & Anr. With	Anshuj Dhingra	Rakesh Kumar Preeti Kashyap-R1 Anurag Bhatt-R2 Awasthi-R3
27.	Comp. App. (AT) (Ins) No. 766 of 2022	Anjni Steels Vs. Wall Rock Infracore Pvt. Ltd. & Ors.	Abhishek Anand	Rakesh Kumar Preeti Kashyap

28.	Comp. App. (AT) (Ins) No. 753 of 2022	Shubhra Gupta Vs. Value Infracon India Pvt. Ltd. & Anr.	Rohit Gour	Sanjay Kr. Singh
29.	Comp. App. (AT) (Ins) No. 785 of 2022	Amit Dineshchandra patel Vs. Chandra Prakash Jain Resolution Professional of Sintex Prefab and Infra Ltd.	Henna George	Rajesh Srivastava Gaurav Verma
30.	Comp. App. (AT) (Ins) No. 871 of 2022	Gateway Offshore Pvt. Ltd. & Anr. Vs. Runwal Realtors Pvt. Ltd.	Lzaffer Ahmed B F	
31.	Comp. App. (AT) (Ins) No. 876 of 2022	Bank of Baroda Vs. Vinod Kumar Gupta & Anr.	Soumya Dutta	Abhishek Anand Nipun Gautam Karan Kohli Vishal Hirawat-R2
32.	Comp. App. (AT) (Ins) No. 894 of 2022	Sanjeev Agarwal & Ors. Vs. Kindle Developers Pvt. Ltd.	Abhishek Grover	Aditya Gauri Amar Vivek Aditya Nayyar Abhishek G Verma
33.	Comp. App. (AT) (Ins) No. 936 of 2022	Ram Bhaj Jain & Anr. Vs. Tarun Batra & Anr.	SP Singh Chawla	Sumesh Dhavan Vatsala Kak
34.	Comp. App. (AT) (Ins) No. 948 of 2022	Jumbo Chemical and Allied Industries Pvt. Ltd. Vs. Arjun Industries Ltd.	Abhishek Anand	

For Hearing

35.	Comp. App. (AT) (Ins) No. 32 of 2022 (With Defects)	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	Prachi Johri
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02:00 PM

For Admission (After Notice)

36.	Comp. App. (AT) (Ins) No. 987 of 2022	Regional P.F. Commissioner Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	B. B. Pradhan	Raghav Chadha-R1
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For Hearing

37.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021 (PH)	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
38.	Comp. App. (AT) (Ins) No. 686 of 2021 (PH)	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar